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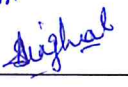
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 246/9/HDB/2018
NAME OF THE COMPANY	Sebmarine Kakinada Ltd
NAME OF THE PETITIONER(S)	J.P.C Enterprices
NAME OF THE RESPONDENT(S)	Sebmarine Kakinada Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Arushi singhal	Professional Representative	arushi.singhal@theinsolpro.com 9699947711	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy	Advocate	9542239039	

ORDER

Learned Professional Representative Ms.Arushi Singhal present for Petitioner. Learned counsel Mr.V.Venkata Rami Reddy present for Respondent.

Petitioner filed proof of service of notice on Respondent.

Mr. V.Venkata Rami Reddy offered to file vakalat for Respondent.

Respondent shall file counter if any, within one week serving copy in advance to the petitioner and file proof of service.

List the matter on 29.08.2018.


MEMBER JUDICIAL